

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-129/2006/1103/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>16</sup>17 February, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/619 dated 09.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 12.02.2024 till the morning of 15.02.2024.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

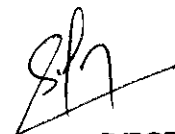
Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-129/2006/1104/A dated** , 17-02-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
